

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH F: NEW DELHI
(Through Video Conferencing)**

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER AND
SHRI K. NARASIMHA CHARY, JUDICIAL MEMBER**

**ITA No.4835/Del/2019
Assessment Year : 2014-15**

**Book My Forex Pvt. Ltd.
662-664, 6th Floor,
Tower-C, JMD Megapolis,
Sohna Road, Gurgaon,
PAN-AAECB7321G**

(Appellant)

**Vs. Pr. CIT,
HSIDC Building Udyog Vihar,
Phase-5,
Gurgaon**

(Respondent)

**ITA No.4836/Del/2019
Assessment Year : 2015-16**

**Book My Forex Pvt. Ltd.
662-664, 6th Floor,
Tower-C, JMD Megapolis,
Sohna Road, Gurgaon,
PAN-AAECB7321G**

(Appellant)

**Vs. Dy. CIT,
Circle-1(1), 5th Floor,
HSIDC Building Udyog Vihar,
Phase-5, Gurgaon**

(Respondent)

Appellant by : None
Respondent by : Sh. M. Baranwal, Sr. DR

Date of hearing : **19.02.2021**
Date of pronouncement : **19.02.2021**

ORDER**PER R.K. PANDA, AM :**

These appeals by the assessee for the assessment years 2014-15 and 2015-16 are directed against the order of learned Pr. CIT, Gurgaon, dated 30.03.2019 and the order of the learned CIT(A)-1, Gurgaon, dated 14.03.2019.

2. None appeared on behalf of the assessee during the course of Virtual Hearing before us. The assessee, vide its letter dated 05.02.2021, has requested for withdrawal of the appeals filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020. A certificate to this effect under Section 5(1) of The Direct Tax Vivad Se Vishwas Act, 2020 has also been filed.

3. Learned Senior DR has no objection.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeals.

5. In the result, the appeals of the assessee are dismissed as withdrawn.

Above decision was announced on conclusion of Virtual Hearing on 19th February, 2021.

Sd/-**(K. NARASIMHA CHARY)
JUDICIAL MEMBER***Shekhar***Copy forwarded to: -**

1. Appellant

Sd/-**(R. K. PANDA)
ACCOUNTANT MEMBER**

2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

Assistant Registrar,
ITAT, Delhi